

File No.LAW-Estt/245/2022-10-Law, Justice and Parliamentary Affairs

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
(Establishment Section) Civil Secretariat  
**Srinagar/Jammu.**

Subject:- Addition/en-cadrement of posts in the Jammu and Kashmir Legal (Gazetted) Service.

Reference:- General Administration Department's UO No. GAD-SERC0GENL/41/2023 dated 10-04-2023.

Government Order No: **8884** - JK(LD) of 2023.  
Dated : 15 - 06 - 2023.

Sanction is hereby accorded to the addition/encadrement of the following posts created in different Departments and Organizations into the Jammu and Kashmir Legal (Gazetted) Service, as per details given below, excluding them from the strength of the respective Departments; namely:-

| S.No.   | Name of the post       | Pay Level                  | For which office                      | Created/notified.                                     | Remarks          |
|---|------------------------|----------------------------|---------------------------------------|---|------------------|
| <b>Science and Technology Department</b>        |                        |                            |                                       |   |                  |
| 1.  | Law Officer            | Level-8<br>(47600-151100)  | J&K Energy Development Agency Service | Government Order No. 41-ST of 2017 dated 31-07-2017   | Deputation quota |
| <b>Housing and Urban Development Department</b> |                        |                            |                                       |   |                  |
| 2.  | Senior Law Officer     | Level-11<br>(67700-208700) | Srinagar Municipal Corporation        | Notified vide SRO No. 854 of 2019 dated 26-10-2019    | Deputation quota |
| 3.  | Public Law Officer     | Level-8<br>(47600-151100)  | Srinagar Municipal Corporation        | Notified vide SRO No. 854 of 2019 dated 26-10-2019    | Deputation quota |
| 4.  | Additional Law Officer | Level-8<br>(47600-151100)  | Srinagar Municipal Corporation        | Notified vide SRO No. 854 of 2019 dated 26-10-2019.   | Deputation quota |
| <b>Health Medical Education Department</b>      |                        |                            |                                       |   |                  |
| 5.  | Public Law Officer     | Level-8<br>(47600-151100)  | Drugs and Food Organization           | Government Order No. 638-HME of 2018 dated 26-11-2018 | Duty post        |
| 6.  | Public Law Officer     | Level-8<br>(47600-151100)  | Drugs and Food Organization           | Government Order No. 638-HME of 2018 dated 26-11-2018 | Duty post        |
| 7.  | Public Law Officer     | Level-8<br>(47600-151100)  | Government Medical College, Anantnag  | Notified vide S.O 284 of 2021 dated 18-08-2021        | Duty post        |
| 8.  | Public Law Officer     | Level-8<br>(47600-151100)  | Government Medical College, Baramula  | Notified vide S.O 285 of 2021 dated 18-08-2021        | Duty post        |

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|-------------------------------------|----------------|-----|----------------------------|---|---|------------------|
| 9.                                  | Public Officer | Law | Level-8<br>(47600-151100)  | Government Medical College, Doda                                  | Notified vide S.O 286 of 2021 dated 18-08-2021            | Duty post        |
| 10.                                 | Public Officer | Law | Level-8<br>(47600-151100)  | Government Medical College, Kathua                                | Notified vide S.O 287 of 2021 dated 18-08-2021            | Duty post        |
| 11.                                 | Public Officer | Law | Level-8<br>(47600-151100)  | Government Medical College, Rajouri                               | Notified vide S.O 288 of 2021 dated 18-08-2021            | Duty post        |
| 12.                                 | Public Officer | Law | Level-8<br>(47600-151100)  | Government Medical College, Handwara                              | Government Order No. 307-JK(HME) of 2022 dated 18-05-2022 | Duty post        |
| 13.                                 | Public Officer | Law | Level-8<br>(47600-151100)  | Government Medical College, Udhampur                              | Government Order No. 307-JK(HME) of 2022 dated 18-05-2022 | Duty post        |
| <b>Power Development Department</b> |                |     |                            |   |   |                  |
| 14.                                 | Senior Officer | Law | Level-11<br>(67700-208700) | Jammu and Kashmir Power Transmission Corporation Limited (JKPTCL) | Government Order No. 11-JK(PDD) of 2022 dated 08-02-2022  | Deputation quota |
| 15.                                 | Senior Officer | Law | Level-11<br>(67700-208700) | Jammu and Kashmir Power Corporation Limited (JKPCL)               | Government Order No. 11-JK(PDD) of 2022 dated 08-02-2022  | Deputation quota |
| 16.                                 | Senior Officer | Law | Level-11<br>(67700-208700) | Kashmir Power Distribution Corporation Limited (KPDCL)            | Government Order No. 11-JK(PDD) of 2022 dated 08-02-2022  | Deputation quota |
| 17.                                 | Senior Officer | Law | Level-11<br>(67700-208700) | Jammu Power Distribution Corporation Limited (JPDCL)              | Government Order No. 11-JK(PDD) of 2022 dated 08-02-2022  | Deputation quota |
| <b>Public Works Department</b>      |                |     |                            |   |   |                  |
| 18.                                 | Public Officer | Law | Level-8<br>(47600-151100)  | Office of Chief Engineer  | Government Order No. 22-JK(GAD) of 2023 dated 06-01-2023  | Duty post        |
| 19.                                 | Public Officer | Law | Level-8<br>(47600-151100)  | Office of Chief Engineer  | Government Order No. 22-JK(GAD) of 2023 dated 06-01-2023  | Duty post        |
| 20.                                 | Public Officer | Law | Level-8<br>(47600-151100)  | Office of Chief Engineer  | Government Order No. 22-JK(GAD) of 2023 dated 06-01-2023  | Duty post        |
| 21.                                 | Public Officer | Law | Level-8<br>(47600-151100)  | Office of Chief Engineer  | Government Order No. 22-JK(GAD) of 2023 dated 06-01-2023  | Duty post        |
| 22.                                 | Public Officer | Law | Level-8<br>(47600-151100)  | Office of Chief Engineer  | Government Order No. 22-JK(GAD) of 2023 dated 06-01-2023  | Duty post        |
| 23.                                 | Public Officer | Law | Level-8<br>(47600-151100)  | Office of Chief Engineer  | Government Order No. 22-JK(GAD) of 2023 dated 06-01-2023  | Duty post        |

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